

Government of India  
Telecom Disputes Settlement Appellate Tribunal  
Room No. 478, 4<sup>th</sup> Floor, Samrat Hotel  
Chanakyapuri, New Delhi – 110021.  
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ORDER

F. No. 26/2/2019-Admn. /5045

Dt: 7th August, 2019

**Subject:- Constitution of Internal Complaints Committee on Sexual Harrasment to redress complaints of harassment of women at work place-reg**

In exercise of powers contained in Section 4 (1) of the Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013, Hon'ble Chairperson, TDSAT has re-constituted an Internal Complaints Committee of TDSAT comprising of following members for redressal of complaints, if any, regarding sexual harassment of women at workplace:-

- |  |                     |
|--|---------------------|
| 1. Ms. Sangeeta Chugh, DDG (PHP-II), DoT | - Presiding Officer |
| 2. Sh. Robin Adaval, Director, TDSAT     | - Member            |
| 3. Sh. Manjul Bajpai, Advocate           | - Member            |
| 4. Ms. Nidhi Srivastava, P.S             | - Member (Convener) |
| 5. Ms. Payal Kakra, Advocate             | - Member            |

2. The said committee shall, in each calendar year, submit an annual report to the TDSAT as per Section -21 of the said act.

  
(Anand Prakash) 09/08/19

Advisor

Tel: 011-21610458

To

1. All Members of the Internal Complaints Committee, TDSAT.
2. Notice Board
3. TDSAT Website
4. Guard File

Ministry of Communications  
Department of Telecommunications

Sanchar Bhawan, 20 Ashoka Road  
New Delhi - 110001  
Dated 4<sup>th</sup> April, 2019

OFFICE ORDER No.5/2019


**Subject : Constitution of Internal Complaints Committee on Sexual Harassment to redress complaints of harassment of women at work place- reg.**

In supersession of Office Order of even no. dated 28<sup>th</sup> May, 2018 and in exercise of the power contained in Section 4(1) of the Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013, the Internal Complaints Committee of DoT for redressal of complaints of harassment of women at workplace, is re-constituted with the following composition:

- |   |   |                  |
|---|---|------------------|
| 1. Ms. Sangeeta Chugh, DDG (PHP-II)         | : | Chairperson      |
| 2. Ms. Kiran Khurana, YWCA                  | : | Member           |
| 3. Shri. Neeraj Mehrotra, Director (Policy) | : | Member           |
| 4. Ms. Jyoti Mathur, DS (Vig.)              | : | Member Secretary |
| 5. Ms. Anjana Singh, SO (RTI)               | : | Member           |
| 6. Ms. Padma Kaushik, ASO STG-III           | : | Member           |

2. The Internal Complaints Committee shall in each calendar year submit an annual report to the employer as per Section 21 of Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013.

This issues with the approval of competent authority.

  
(Jasmine)  
Section Officer (O&M)  
Tel. No. 23036634

To,

1. Ms. Padma Iyer Kaul, Former Additional Administrator USOF & Chairperson ICCSH, DOT [through Cadre Controlling Authority-ADG(SEA-I)]
2. All Members of the Internal Complaints Committee, DoT
3. e-office notice board
4. IT wing - for uploading the order on DOT website.